

[English]

Air Services between New Delhi to Srinagar via Jammu

4151. SHRI GULAM MOHD. MIR MAGANI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Air services between New Delhi to Srinagar via Jammu is being operated under maintenance/control of vigilance department;

(b) if so, the reasons therefor;

(c) whether it is also a fact that Aircrafts/Boeing are flying without adequate number of passengers inspite of heavy rush to Srinagar via Jammu;

(d) whether it is also a fact that the Boeing/Aircraft operated by Jet Airways are running with good number of passengers in a scheduled time between New Delhi to Srinagar via Jammu but the Aircraft/boeing which are operated by the domestic Airlines and its alliances are not running in a schedule time and allowing Jet Airways to fly Aircrafts in place of their flights; and

(e) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir. Average seat factor on Delhi/Jammu/ Srinagar route is above 70%.

(d) No, Sir.

(e) Does not arise.

AI and IA agreement for a Single ticket

4152. SHRI SONTOSH MOHAN DEV :
DR. T. SUBBARAMI REDDY :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Air India and Indian Airlines have reached an agreement under which passengers can travel in both the airlines on a single ticket;

(b) if so, whether the Ministry has also taken steps to rake in more revenue for the loss making Air India;

(c) if so, the other steps taken by the Union Government for collaboration of both the Air India and Indian Airlines;

(d) whether his Ministry has also directed Air India Offices abroad to keep the staff strength by half; and

(e) whether Air India expansion plans have also been considered and if so, the details of the expansion plans of both airlines?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) As per IATA regulations any

passenger can make a trip involving both the airlines in a single ticket.

(c) The Government has asked the two airlines to explore possibilities of integrated functioning in some sectors.

(d) Air India is taking steps to reduce staff strength at its foreign stations abroad.

(e) Both Air India and Indian Airlines have plans to continue renewal and expansion of its aircraft fleet during the Ninth Plan Period.

[Translation]

Proposal of Fund for Research and Development Work

4153. PROF. PREM SINGH CHANDUMAJRA :
SHRI SURENDRA YADAV :

Will the Minister of STEEL be pleased to state :

(a) whether the Government have decided to provide assistance to the secondary steel sector for research and development work;

(b) if so, the amount proposed to be provided annually;

(c) whether the Government have also formulated any effective scheme for the utilisation of the above amount; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) Government has not yet taken the final decision to provide assistance to the secondary steel sector for research and development work.

(b) Does not arise.

(c) and (d) A paper for consideration of the appropriate authorities has been prepared and circulated to the concerned Ministries. The scheme may be formulated and announced on receipt of the final decision of the appropriate authorities.

[English]

Postmen Clerks in Postal Division

4154. SHRI P.S. GADHAVI :
SHRI KASHIRAM RANA :
SHRI RATILAL KALIDAS VERMA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the norms prescribed for sanction of Postmen and Clerks in the Postal Division;

(b) whether it is a fact that some post of Postmen and Clerks were sanctioned in the Postal Division of Kutch, Gujarat under the above norms;

- (c) if so, the number of posts vacant at present; and
 (d) the action taken by the Government so far to fill up these sanctioned posts as well as the existing vacancies of Postmen and Clerks in the region?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The norms for sanctioning of Postmen and Clerical posts in the Postal Divisions are given in the Statement enclosed.

(b) 15 posts of Postal Assistants and 6 posts of postmen were sanctioned for the Postal Division of Kutch District, Gujarat, as per the norms, in 1991.

(c) At present no sanctioned post of Postal Assistant/Postmen is lying vacant.

(d) Question does not arise, in view of (c) above.

Statement

Norms for the post of Postmen and Clerks in Postal Division

The posts of postmen and clerical cadre are sanctioned based on Staff Inspection Unit norms. Periodical reviews are carried out, keeping in view the justification of additional work hours in Post Officers/RMS/Divisional Offices. Following are the items of work and the time factor given to each item of work performed by the Postmen :

S.No.	Item	Congested area Minute	Less Congested Minute
1.	Unregistered mails	0.75	0.75
	(a) Building which are not provided lift (Upto 4 storeyed Building)	0.75	-
	(b) Buildings provided with lift (Above 4 storeyed buildings) where no arrangement exist for receiving articles at ground floor.	0.80	-
2.	Registered and Parcel Mail (excluding insured and V.P.)	2.50	2.50
3.	Registered and Parcel Mail issued under special lists	4.50 per list	4.50 per list
4.	VP and CD articles delivered	3.00	3.00
5.	VP and CD articles returned	2.50	2.50
6.	MOs Paid	4.00	4.00
7.	MOs returned	2.50	2.50
8.	Unpaid articles	2.00	2.00
9.	Insured articles delivered	3.50	3.50
10.	Insured articles returned	2.50	2.50
11.	Distance traversed		
	(a) On foot	18 mts per Km.	12 mts per Km.
	(b) On bicycle	09 mts per Km.	66 mts per Km.

Note :

- (a) From the total work minutes arrived at by application of above time factors a deduction of the following should be made in respect of the delivery of unregistered articles in bulk. Total number of unregistered articles delivered in bulk minus total number of bulk addresses X.0.50.
 Delivery of three or more unregistered articles addressed to one addressee will be regarded as bulk delivery.
- (b) Articles delivered through Post Boxes and through window of Post Offices will be excluded.
- (c) The number of Postmen justified will be arrived by dividing the total work minutes by 450.
- (d) The figures of articles should be average of six days in the middle of a month.
- (e) Area having a density of population of 2500 per sq. mile or 1000 per sq. mile may be taken as congested areas.
- (f) For every 8 hours of computed work a post of Postmen is justified.

The time factor for each item of work performed by the Postal Assistant is as follows :

Unit of measurement	Number of Units	Co-efficient	Staff justified (product of Co. 2 and 3)
Head Post Office		0.200	
Sub Post Office		0.050	
Branch Post Office		0.002	
Clerks and all Class III officials (excluding Postmen)		0.010	
Postmen		0.005	
Class IV staff		0.002	
E.D. staff		0.001	
No. of complaints per annum		0.0005	
		Total (A)	
Add: 20% of (A) for routine assistance		Total (B)	
Add: 10% of (B) for leave reserve.		Total Staff justified.	

- Note :** (i) 0.3 and above in the total staff justified to be rounded off to the next integer.
(ii) The strength of the I class POs. should not be included in these staff strength for the above calculation.
(iii) Accountant to be provided out of this calculated strength.
(iv) A steno-typist is to be provided for each Divisional Office apart from the above staff.
(v) For every 8 hours of computed work a post of Postal Assistant is justified.

The norms for sanctioning posts of Sorting Assistant are as follows :

Unit of measurement	Number of Units	Co-efficient	Staff justified (product of Co. 2 and 3)
H.R.Os		0.157	
R.Os/S.R.Os.		0.100	
Sorters, Mail Guards LSG, HSG, IRMs and ASRMs (Class III)		0.020	
Lower Staff		0.003	
E.D. Staff		0.0002	
Complaints per annum		0.0004	
		Total (A)	
Add: 20% for routine assistance		Total (B)	
Add: 10% for leave reserve		Total staff justified.	

- Note:** (i) 0.3 or more in the total staff justified to be rounded off to the next integer.
(ii) The clerical assistance to the Dy. Superintendent of Mail Offices will be provided from the strength calculated above.
(iii) Accountant to be provided out of the calculated strength.
(iv) A steno-typist is to be provided for each Divisional Office apart from the above staff.
(v) For every 8 hours of computed work a post of Sorting Assistant is justified.

[Translation]

Appointment of Rail Travellers Service Agents

4155. SHRI SUKH LAL KUSHWAHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government had issued advertisements for the appointment of Rail Travellers Service Agents for the privatisation of Railway reservation; and

(b) if so, the details of such agents appointed so far and the qualifications laid down for such appointment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) No, Sir. However, Rail Travellers' Service Agents are appointed by the railways to purchase rail tickets on behalf of the passengers who cannot go to the reservation offices. Whenever Zonal Railways feel the